

# United Nations Nations Unies

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The Chairman of the Security Council Committee established pursuant to resolution 1267 (1999) concerning Al-Qaida and the Taliban and Associated Individuals and Entities presents his compliments to the Permanent Representatives/Observers to the United Nations and wishes to convey the following:

On **24 August 2010**, the Committee approved the **addition of the entry** specified below to its Consolidated List of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1904 (2009) adopted under Chapter VII of the Charter of the United Nations.

## **C. Individuals associated with Al-Qaida**

**QI.A.285.10. Name:** 1: MUHAMMAD 2: ABDALLAH 3: HASAN 4: ABU-AL-KHAYR

**Name (original script):** محمد عبدالله حسن أبو الخير

**Title:** na **Designation:** na **DOB:** a) 19 Jun. 1975 b) 18 Jun. 1975 **POB:** Al-Madinah al-Munawwarah, Saudi Arabia **Good quality a.k.a.:** a) Mohammed Abdullah Hassan Abul-Khair b) Muhammad Abdallah Hasan Abu-al-Khayr c) Muhammad Bin- 'Abdullah Bin-Hamd Abu-al-Khayr d) Abdallah al-Halabi e) 'Abdallah al-Halabi al-Madani f) Abdallah al-Makki g) Abdallah el-Halabi h) Abdullah al-Halabi i) Abu 'Abdallah al-Halabi **Low quality a.k.a.:** a) Abu Abdallah al-Madani b) Muhannad al-Jaddawi **Nationality:** Saudi Arabian **Passport no.:** Saudi Arabian passport number A741097, issued on 14 Nov. 1995 and expired on 19 Sep. 2000. **National identification no.:** Saudi Arabian national identification number 1006010555 **Address:** na **Listed on:** 24 Aug. 2010 **Other information:** Appears on a 2009 list of 85 persons wanted by the government of Saudi Arabia.

In accordance with paragraph 14 of resolution 1904 (2009), the Committee has made accessible on its website a narrative summary of reasons for listing of the above name, at the following URL: <http://www.un.org/sc/committees/1267/narrative.shtml>. A copy of this narrative summary of reasons for listing is attached to this note verbale.

To obtain a fully updated version of the List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL:

<http://www.un.org/sc/committees/1267/consolist.shtml>. The List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to/at [SC-1267-Committee@un.org](mailto:SC-1267-Committee@un.org) or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the List based on e-mails, soft-copy notices, or website postings.

The Committee's List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the twentieth update of the List in 2010.

24 August 2010



## Security Council Committee established pursuant to resolution 1267 (1999) concerning Al-Qaida and the Taliban and Associated Individuals and Entities

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### NARRATIVE SUMMARIES OF REASONS FOR LISTING

#### QI.A.285.10. MUHAMMAD ABDALLAH HASAN ABU-AL-KHAYR

*Date on which the narrative summary became available on the Committee's website:* 24 August 2010

Muhammad Abdallah Hasan Abu-al-Khayr was listed on **24 August 2010** pursuant to paragraph 2 of resolution 1904 (2009) as being associated with Al-Qaida, Usama bin Laden or the Taliban for "participating in the financing, planning, facilitating, preparing, or perpetrating of acts or activities by, in conjunction with, under the name of, on behalf or in support of", "recruiting for" or "otherwise supporting acts or activities of" Al-Qaida (QE.A.4.01).

*Additional information:*

Muhammad Abdallah Hasan Abu-al-Khayr is a leader of Al-Qaida's (QE.A.4.01) finance section. He has transferred many thousands of dollars in preparation for a terrorist attack. Abu-al-Khayr also acts for Al-Qaida in a leadership role on its media committee, and has on at least one occasion recruited a member for Al-Qaida. A son-in-law of Usama bin Laden (QI.B.8.01), he has also acted as a bodyguard to Bin Laden and a caretaker of his wives.

Abu-al-Khayr's relationship with Al-Qaida began when he undertook military training with the group in the mid-1990s. He appears on a 2009 list of 85 persons wanted by the government of Saudi Arabia, in part because of his role as an Al-Qaida financial facilitator.

*Related listed individuals and entities:*

Al-Qaida (QE.A.4.01), listed on 6 October 2001

Usama Muhammed Awad bin Laden (QI.B.8.01), listed on 25 January 2001